NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

5.1

T.C.P No. 07/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Shri Harikisan Sarda

V/s.

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I Designation Signature

PCS for Resp

NIGEL GURAISHY I-a Applicant Aboly

ORDER TCP 07/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 23.8.2017 for settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)